

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-102**  
IB-712/ND/2022  
New IA/949/2023

**IN THE MATTER OF:**

Union Bank of India

**Vs.**

M/s PCL Oil & Solvant Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 14.02.2023**

**CORAM:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Abhishek Rai in IA-949/2023

For the Respondent :

**ORDER**

**New IA/949/2023:-**

Heard the submissions made by Proxy Counsel for the Applicant. At the request of Proxy Counsel for the Applicant, this application is posted after week days. The application is yet to be looked into by this Adjudicating Authority. Post this matter on **27.02.2023**.

**Sd/-**

**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**

**(SHRI P.S.N PRASAD)**  
**MEMBER (J)**